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Gujarat Appropriation (Excess Expenditure) (Third) Act, 2014 14 OF 2014

[28 July 2014]

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Gujarat Appropriation (Excess Expenditure) (Third) Act, 2014 14 OF 2014

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AN ACT

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Gujarat for the services of the financial year ending on the thirty-first day of March, 2002.

It is hereby enacted in the Sixty-fifth Year of the Republic of India as follows:-

1. Short title. :-

This Act may be called the Gujarat Appropriation (Excess Expenditure) (Third) Act, 2014.

2. Issue of Rs. 26,40,36,39,323 from and out of the Consolidated Fund of the State of Gujarat for the financial year 2001-2002. :-

From and out of the Consolidated Fund of the State of Gujarat, there shall be paid and applied sums not exceeding those specified in column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of twenty-six hundred forty crores, thirty-six lakhs, thirty-nine thousand, three hundred twenty-three rupees towards defraying the several charges which have come in course of payment during the financial year ending on the thirty-first day of March, 2002, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation. :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujarat by this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ending on the thirty-first day of March, 2002.

SCHEDULE (See sections 2 and 3)					
No. of Excess	Services and	Revenue/	Sums not exceeding		
			Voted by the	Charged on the	

Demand / Appropriation	Purposes	Capital	Legislative Assembly	Consolidated Fund	Total
<u>appropriation</u> 1	2	3	ASSEIIIDIY	4	
7	Education Department	Revenue	1,50,960		1,50,960
8	Education	Revenue		5,63,156	5,63,156
12	Energy Projects	Capital	60,70,80,000		60,70,80,000
19	Repayment of Debt pertaining to Finance Department and its servicing	Capital		25,52,75,58,286	25,52,75,58,286
34	Other Expenditure pertaining to General Administration Department	Revenue		5,73,308	5,73,308
36	Loans and Advances to Government Servants in Gujarat Legislature Secretariat	Capital	7,58,750		7,58,750
61	Other Expenditure pertaining to Legal Department	Revenue	15,32,339		15,32,339
66	Irrigation and Soil Conservation	Capital	8,85,81,913		8,85,81,913
73	Other Expenditure pertaining to Panchayats,Rural Housing and Rural Development Department	Revenue	14,40,01,192		14,40,01,192
75	Other Expenditure pertaining to Ports and Fisheries Department	Revenue	36,05,083		36,05,083
82	Other Expenditure pertaining to Revenue Department	Revenue	5,56,108		5,56,108
86	Roads and Bridges	Capital		2,30,069	2,30,069
	Other	Revenue	20,91,427		20,91,427
102	Expenditure pertaining to Urban Development and Urban Housing Department	Capital	2,63,56,732		2,63,56,732
-		Revenue	15,19,37,109	11,36,464	15,30,73,573
Total:		Capital		25,52,77,88,355	

Grand Total:	87,47,14,504 25,52,89,24,819 26,40,36,39,323